

श्री हरि विष्णु कामत : लाछित शब्द जरा उचित नहीं है ।

अध्यक्ष महोदय : स्वामी जी के शब्दों का मैं भ्रमर ध्यान दे कर अपने दिल में रक्खूँ तो उन पर बहुत नाराज होना चाहिए लेकिन मैं चूँकि उन की बहुत कद्र करता हूँ और उन पर नाराज नहीं होना चाहता इस वास्ते मैं जो भी वह कहते हैं उसे धूल जाता हूँ और दिल में नहीं रखता ।

श्री रामेश्वरानन्द : धाज ही की बात से लीजिए धाज धंजजी वालों ने कितना बोला है ? हिन्दी वालों को मौका नहीं दिया जाता है उन को उपक्षित रखा जाता है ?

अध्यक्ष महोदय : धच्छा, धब बैठ जाइये ।

12.27 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDUSTRIAL CORPORATION OF INDIA

The Minister of Planning (Shri B. R. Bhagat): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of Annual Report of the Board of Directors of the Industrial Corporation of India for the year ended the 30th June, 1965, along with the Statement showing the Assets and Liabilities and profit and Loss Account of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-5140/65].

NOTIFICATIONS UNDER PERSONAL INJURIES (COMPENSATION INSURANCE) ACT AND COAL MINES (SECOND AMENDMENT) REGULATIONS

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): Sir, on behalf of Shri D. Sanjivayya, I beg to lay on the Table—

(1) a copy each of the following Notifications under section 24 of the Personal Injuries (Compensation Insurance) Act, 1963:—

(i) The Personal Injuries (Compensation Insurance) Scheme, 1965, published in Notification No. S.O. 3383 in Gazette of India dated the 30th October, 1965.

(ii) The Personal Injuries (Compensation Insurance) Rules, 1965, published in Notification No. S.O. 3384 in Gazette of India dated the 30th October, 1965.

[Placed in Library. See No. LT-5141/65].

(2) a copy of the Coal Mines (Second Amendment) Regulations, 1965, published in Notification No. G.S.R. 1580 in Gazette of India dated the 30th October, 1965, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-142/65].

12.28 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1965-66

The Minister of Planning (Shri B. R. Bhagat): Sir, I beg to present a Statement showing Supplementary Demands for Grants in respect of the State of Kerala, for 1965-66.

12.28 1/4 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Seventy-third Report of Committee on Private Members' Bills and Resolutions.